

CP NO. 124(ND)/2015
RT No.10/2016

Sanjeev Kumar

...Petitioner

Versus.

M/s JMD Cititech Pvt. Ltd.

...Respondents

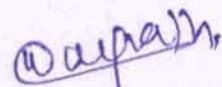
Present:- Mr.Rajan Gupta, Advocate for Mr. P.Nagesh, Advocate
for petitioner.
Mr. I.P.S.Bains, Advocate for Mr. Parikar Budhiraja,
Advocate for respondents No. 1 to 7.

Learned counsel for petitioner has filed rejoinder along with
documents copy of which has been supplied to learned counsel for
respondents.

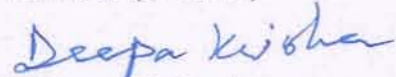
Post the matter to 21.10.2016 for arguments.

October 04, 2016

arora



(Justice R.P. Nagrath)
Member (Judicial)



(Deepa Krishan)
Member (Technical)